

DIVISION BENCH
COURT - II

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/54(KB)2021
IA(COMPANIES.ACT)/93(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	PARTHA PRATIM SEN VS LAKSHMI NARAYAN SEN & SONS TITAGARH PVT LTD
UNDER SECTION	SEC. 59

Appearance (via video conferencing/physically)

Mr. Arani Guha, Adv,] For the Applicant.
Mr. Yash Dalmia, Adv]
Ms. Madhuri Pandey, PCS]

Mr. Rishad Medora, Adv.] For the Respondent No. 1 & 2
Ms. Sonali Ghosh Panda, Adv.]
Mr. Sagnik Mukherjee, Adv.]

ORDER

1. Ld. Counsel for the Respondent No.1 & 2 present.
2. Registry is directed to issue notice to the Respondent in the matter who is sought to be impleaded as respondent in the petition no. 28 of 2021 by way of speed post and by e-mail and place the tracking information report on record.
3. Reply affidavit be filed within two weeks.
4. List the matter on **20.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**